

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 3200 of 2019

Jharkhand State Cooperative Bank's Employees
Union and Others

... **Petitioners**

-Versus-

The State of Jharkhand & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : Mr. Raunak Sahay, Advocate
For the State : Mr. Debarshi Mandal, A.C. to Sr. S.C.-I

04/10.09.2020. Heard Mr. Raunak Sahay, learned counsel for the petitioners and Mr. Debarshi Mandal, learned counsel for the respondent-State.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the petitioners, let this matter appear on 14.09.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/